

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1049
TO BE ANSWERED ON 29.07.2024**

DEATH OF MIGRANT LABOURERS AT THE WORKPLACE

1049. SHRI RAJIV PRATAP RUDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of remittances sent by migrant workers to their families in the State of Bihar during the last 10 years;**
- (b) whether the Government is aware of the fact that there has been an increase in cases of death of migrant labourers at the workplace and if so, the details thereof;**
- (c) whether the Government proposes to make any policy for insurance regarding migrant workers, so that after any mishappening incident or their death at the work place, their family could live a better life; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): Migration of workers from one state to another state is a continuous process and dynamic in nature. As reported by the State Government of Bihar the migrant labour deceased at the workplace in the year 2022-23 and 2023-24 is 44 and 31 respectively.

In order to safeguard the interest of the migrant workers, the Central Government had enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation, and social security to all category of organized and unorganized workers including migrant workers. The code is yet to come into effect.

Contd..2/-

Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) launched in 2015 provide for life & disability cover due to natural or accidental death on a yearly payment of Rs. 436/- and Rs. 20/- respectively. Also apart from this, State Governments also implement various schemes for the welfare of unorganised workers including migrant workers.
